

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 101
(IB)-299(ND)2019
IA-768/2021

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd ... **Applicant/Petitioner**

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 22.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Sanjeev Sagar and Ms. Nazia Parveen Advocates for the Financial Creditor, Adv Aditya Gauri for Liquidator

ORDER

IA-768/2021: Ld. Counsel appearing for the Petitioner seeks permission to withdraw the Application. Prayer is allowed.

Therefore, the present **IA is dismissed as withdrawn.**



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)